CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 64/TT/2015


Date of Hearing : 24.4.2018

Coram : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : Essar Power Gujarat Ltd. and 8 others

Parties present : Ms. Swapna Seshadri, Advocate, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri V. P. Rastogi, PGCIL
Shri Amit Yadav, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Aryaman Saxena, PGCIL
Ms. Manya Gupta, PGCIL
Shri Saky Singa Chaudhuri, Advocate, Essar Power
Ms. Molshree Bhatnagar, Advocate, Essar Power

Record of Proceedings

The Commission directed to list the instant petition alongwith 13/RP/2018 on 11.5.2018.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

ROP in Petition No. 64/TT/2015